

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/55/KOB/2022
SECTION	95(1) IBC
NAME OF PARTIES	UNION BANK OF INDIA, CHALAI BAZAR BRANCH V/S E M NAJEEB ALLIAS MOHAMMED.
PETITIONERS ADVOCATE/ PROFESSIONAL	A S P KURUP, SADCHITH P KURUP, C P ANIL RAJ, SIVA SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office  
Notes

**Video Conference**

**1st Dec 2022**

**O R D E R**

None appeared for the petitioner. Matter adjourned to **09.12.2022**.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**